

39
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 32/58-59/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company:

Dhani Ram Sharma

V/s.

Mrs. Puspa Duneja. & Anr.

Section of the Companies Act:

Section 58-59 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

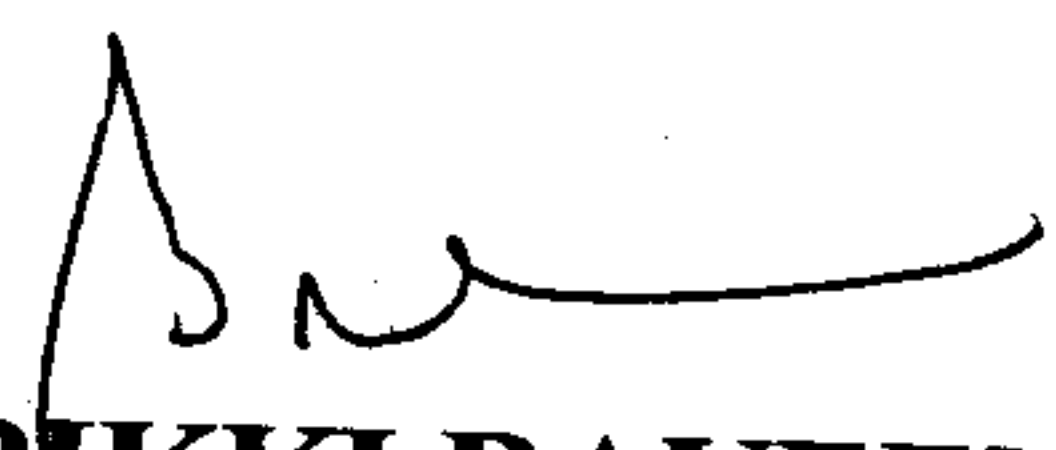
ORDER

None present for Appellant. None present for ROC.

Suo moto reopened for further hearing.

List the matter 17.01.2018.

Dated this the 21st day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**